

Credit Enhancement Guarantee Scheme for Scheduled Castes

Name of State/UT	Guarantee Cover (in ₹ lakhs)	Number of Companies	No. of Companies owned by Women Entrepreneurs
Maharashtra	197.05	2	0
Telangana	440.70	1	0
Andhra Pradesh	592.20	2	0
TOTAL	1229.95	5	0

Categorisation of OBCs

762. SHRI DEVENDER GOUD T.: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) by when the categorisation of backward classes into A, B, C and D is going to be completed;

(b) the methodology that the Ministry is going to adopt for such categorisation; and

(c) whether the Ministry has studied the classification of OBCs in Andhra Pradesh and Telangana and if so, the outcome of such study?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) The Commission to examine sub-categorisation of OBCs is expected to submit its report to the Government within a period of twelve weeks from 11.10.2017 *i.e.* the date of assumption of charge by the Chairperson of the Commission.

(b) As informed by the Commission, the methodology to be adopted by the Commission will be based on contemporaneous data on admission of OBCs (persons in higher education institutions) and employment of OBCs in Government jobs, to determine the caste-wise availment of benefits of reservation.

(c) The Ministry has not carried out any study of the criteria of classification adopted by the States of Andhra Pradesh and Telangana.

Construction of hostel at North Odisha University

763. SHRI DILIP KUMAR TIRKEY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that the State Government of Odisha has sent a proposal to the Ministry for sanctioning the construction of 100 seated OBC hostel at North Odisha University; and